

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOKULA KANNAN BENEFIT FUND LIMITED

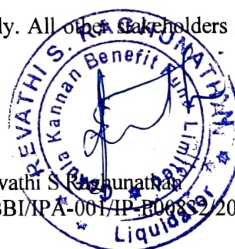
1	NAME OF CORPORATE DEBTOR	Gokula Kannan Benefits Fund Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	29 th March 2017
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Tamil Nadu, Coimbatore.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U65992TZ2017PLC028723
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No.207, A.K.Complex, 6 th Street, Gandhipuram, Coimbatore – 641012
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24 th July 2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23 rd December 2021
8	NAME, AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Revathi S Raghunathan Regn No : IBBI/IPA-001/IP-P00832/2017-2018/11417
9	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Registered Address: No.25, Baroda Street, West Mambalam, Chennai – 600 033. e-mail: revathi@arcoca.com
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address for Communication: Flat No 7, B-Wing, 3 rd Floor Parsn Manere, 442 Anna Salai Chennai – 600006 e-mail- rpgokulakannan@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	22nd January 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal of Chennai Bench has ordered the commencement of liquidation of the Gokula Kannan Benefit Fund Limited on 23.12.2021

The stakeholders of Gokula Kannan Benefit Fund Limited are hereby called upon to submit a proof of their claims, on or before 22.01.2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Revathi S Raghunathan
Regn No : IBBI/IPA-001/IP-P00832/2017-2018/11417



Place: Chennai
Date: 24.12.2021